

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4936
ANSWERED ON:26.08.2010
SETTING UP OF A REFINERY
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current status of the scheme of the Government to set up a refinery at Lohgara in Allahabad after the Bina refinery having already been set up;
- (b) whether the Government is likely to return the land of the farmers in case the plan of the Government to set up the said refinery at Lohgara in Allahabad has changed; and
- (c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): Consequent on de-licensing of refinery sector since June, 1998, a refinery can be set up anywhere in India by a Private or Public Sector Enterprise depending on its techno-commercial viability. Bharat Petroleum Corporation Limited has informed that timelines for setting up of UP Refinery project at Lohagara can be considered realistically based on supply demand scenario as well as techno-commercial viability of the project only after the Bina Refinery project is completed and stabilized.